

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 286/2000  
OA 274/99

(15)

New Delhi, this the 19th day of September, 2000.

Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J)  
Hon'ble Sh. Govindan S.Tampi, Member (A)

Smt. Pratibha,  
W/o Sh. Satyadev Solanki  
R/o Shahabad Mohammadpur,  
New Delhi - 110 061.

....Applicant

(By Advocate : None)

V E R S U S

1. Sh. P.S.Bhatnagar  
Chief Secretary,  
Government of NCT of Delhi,  
5, Shamnath Marg,  
Delhi.
2. Narendra Prasad,  
Secretary, (Education)  
Government of NCT of Delhi,  
Old Sectt., Delhi.
3. Sh. S.C.Poddar,  
Director of Education  
NCT of Delhi, Old Secretariat,  
Delhi.

....Respondents

(By Advocate : Sh. Vijay Pandita)

O R D E R (ORAL)

By Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J)

The only direction given by the Tribunal was that the applicants should be considered for appointment to the post of TGT (English) without insisting upon the date of registration with the Employment Exchange prior to 31-12-96. It is stated in the counter affidavit that the order has been complied with and the order dated 6-9-2000 is produced in which it was stated that the directions have been issued to give offer of appointment to the applicant in accordance with the Recruitment Rules. In view of the same, we find that the order has been

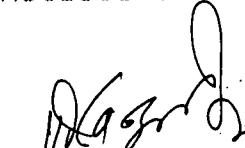
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substantially complied with.

(16)

The CP is, therefore, closed. No costs.

Notices discharged.

  
(Govindan S. Tampi)  
Member (A)

  
(V. Rajagopala Reddy)  
Vice-Chairman (J)

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